

National Company Law Tribunal  
Allahabad Bench  
Allahabad

58 (ND)/2015  
TP10A/397-398/ALD/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2016.

NAME OF THE COMPANY: Pradeep Kumar

Vs.



M/s Sarveshwar Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. MR. RAJNISH SINHA ADU Petitioner

2. Mrs. Nawal Kishore Mishra ADU Res. 2, 3 & 4

**58(ND)/2015 TP10A/397-398/ALD/16/CLB Pradeep Kumar Vs. M/s  
Sarveshwar Infrastructure Pvt. Ltd. & Ors.**

We have heard the Learned Counsels for petitioner and the respondents 2 to 4. There is no representation for respondents 5 to 8. We have seen from the record that respondents 5 to 8 though served did not enter appearance to defend the case. The matter is listed on 27.09.2016 for orders.

List the matter on 27.09.2016.

  
SH. VSR AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 06.09.2016